

**HIGH COURT OF JHARKHAND, RANCHI**

**OFFICE ORDER NO. 42 /APPTT.**

**RANCHI DATED THE 14<sup>TH</sup> AUGUST, 2024**

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, Hon'ble the Acting Chief Justice has been pleased to designate/ re-designate the Deputy Registrars (Non-Judicial) of the court [consequent upon superannuation of Sri Ratan Kumar & Sri Rajeeva Kumar Singh, both Deputy Registrars (Non Judicial)], in order of their seniority, in the manner as mentioned in Column no. 03 of the table below with immediate effect:-

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Modified designation of the Officers</b>
<b>01</b>	<b>02</b>	<b>03</b>
<b>01.</b>	Sri Raman Bihari Swaroopa	Deputy Registrar (Non-Judicial) –I
<b>02.</b>	Sri Devdutta Sharma	Deputy Registrar (Non-Judicial) –II
<b>03.</b>	Sri Mukund Kumar Verma	Deputy Registrar (Non-Judicial) –III
<b>04.</b>	Sri Santosh Kumar Agrawal	Deputy Registrar (Non-Judicial) –IV
<b>05.</b>	Sri Mithilesh Kumar Choudhary	Deputy Registrar (Non Judicial)—V
<b>06.</b>	Sri Neelendu Sharan	Deputy Registrar (Non Judicial)—VI
<b>07.</b>	Sri Sumit Mitra	Deputy Registrar (Non Judicial)—VII
<b>08.</b>	Sri Rajesh Kumar	Deputy Registrar (Non Judicial)—VIII

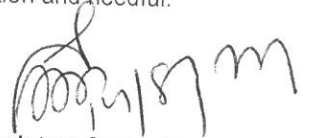
Accordingly, the Office Orders issued earlier in above regard stand modified to the above extent only.

**By order of the Court,  
Sd/- Mohammad Shakir  
Registrar General**

**MEMO NO. 4010 /APPTT.**

**RANCHI DATED THE 14<sup>TH</sup> AUGUST, 2024**

Copy forwarded to the Office of Registrar General/ Registrar (Administration)/ the Member Secretary, SCMS/ Registrar (Establishment) / Registrar (Vigilance) I/c / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court/ All the Joint Registrars/ All the Deputy Registrars/ The Deputy Secretary, SCMS/ In-Charge, P.As'. Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner....., High Court of Jharkhand, Ranchi and Officers concerned for information and needful.

  
**Registrar General**

**HIGH COURT OF JHARKHAND, RANCHI**

**OFFICE ORDER NO. 43 /APPTT.**

**RANCHI DATED THE 14<sup>TH</sup> AUGUST, 2024**

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Acting Chief Justice has been pleased to allocate/ reallocate the work/ duty to Deputy Registrars (Non-Judicial) as mentioned against their name in the Column 03, with immediate effect:-

Sl. No.	Name & Designation of the Officers	Work/ Duties/ Name of Section allocated	Remarks
01	02	03	04
1.	Sri Mithilesh Kumar Choudhary, Deputy Registrar (Non-Judicial)	1. Admn. Appointment Section 2. M.A. & Tax Section 3. Judge's Library 4. L.P.A. & C.R. Section Any other matter which from time to time is entrusted by Hon'ble the Chief Justice/Acting Chief Justice	-----
2.	Sri Sumit Mitra, Deputy Registrar (Non-Judicial)	1. Accounts (Establishment) Department including Telephones, Staff Cars & Electricity 2. Writ (Pending & Disposal) & Writ Issue Section 3. Court Office Any other matter which from time to time is entrusted by Hon'ble the Chief Justice/Acting Chief Justice	-----
3.	Sri Rajesh Kumar, Deputy Registrar (Non-Judicial)	1. Supreme Court Appeal & Decree Section 2. Filing, Inspection of Records & Enquiry Cell 3. Receiving (Civil & Criminal) Cell 4. Record Room 5. Copying Section Any other matter which from time to time is entrusted by Hon'ble the Chief Justice/Acting Chief Justice	

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court,  
Sd/- Mohammad Shakir  
Registrar General

**MEMO NO. 4011 /APPTT.**

**RANCHI DATED THE 14<sup>TH</sup> AUGUST, 2024**

Copy forwarded to the Office of Registrar General/ Registrar (Administration)/ the Member Secretary, SCMS/ Registrar (Establishment) / Registrar (Vigilance) I/c / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court/ All the Joint Registrars/ All the Deputy Registrars/ the Deputy Secretary, SCMS/ In-Charge, P.As'. Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner....., High Court of Jharkhand, Ranchi and Officers concerned for information and needful.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**OFFICE ORDER NO. 44 /APPTT.**

**RANCHI DATED THE 14<sup>TH</sup> AUGUST, 2024**

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Acting Chief Justice has been pleased to allocate/ reallocate the work/ duty to Assistant Registrars (Non-Judicial) as mentioned against their name in the Column 03, with immediate effect:-

Sl. No. 01	Name & Designation of the Officer 02	New allocation/ assignment 03
1.	Sri Tej Pratap Shukla, Assistant Registrar (Non-Judicial)	RTI Cell & Accounts (Establishment) Section including Quarter matters.
2.*	Sri Sandeep Sharan, Assistant Registrar (Non-Judicial)	Arbitration Appeal Section/Dispatch Section (Civil)/Civil Stamp Reporting/Dispatch Section (Criminal)

\* Besides above, the Assistant Registrar (Non-Judicial) at Sl. No. 02 will also look after the duty with regard to read each & every Order/ Judgement passed by the Hon'ble Court and will take steps for its compliance pertaining to the concerned section.

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court,  
Sd/- Mohammad Shakir  
Registrar General

**MEMO NO. 4012 /APPTT.**

**RANCHI DATED THE 14<sup>TH</sup> AUGUST, 2024**

Copy forwarded to the Office of Registrar General/ Registrar (Administration)/ the Member Secretary, SCMS/ Registrar (Establishment) / Registrar (Vigilance) I/c / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court/ All the Joint Registrars/ All the Deputy Registrars/ The Deputy Secretary, SCMS/ In-Charge, P.As' Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner....., High Court of Jharkhand, Ranchi and Officers concerned for information and needful.

  
Registrar General

# HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 45 /APPTT.

RANCHI DATED THE 14<sup>TH</sup> AUGUST, 2024

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, Hon'ble the Acting Chief Justice has been pleased to designate/ re-designate the Assistant Registrars (Non-Judicial) of the court, in order of their seniority, in the manner as mentioned in Column no. 03 of the table below with immediate effect:-

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Modified designation of the Officers</b>
<b>01</b>	<b>02</b>	<b>03</b>
01.	Sri Budhanath Baitha	Assistant Registrar (Non-Judicial) -I
02.	Sri Manindra Kumar Pandey	Assistant Registrar (Non-Judicial) -II
03.	Sri Dhananjay Kumar Shashi	Assistant Registrar (Non-Judicial) -III
04.	Sri Sudarshan Aind	Assistant Registrar (Non-Judicial) -IV
05.	Sri Braj Kishore Prasad	Assistant Registrar (Non-Judicial) -V
06.	Sri Tej Pratap Shukla	Assistant Registrar (Non-Judicial) -VI
07.	Sri Indrajeet Kumar Sinha	Assistant Registrar (Non-Judicial) -VII
08.	Sri Santosh Kumar No.1	Assistant Registrar (Non-Judicial) -VIII
09.	Sri Pramod Kumar Ojha	Assistant Registrar (Non-Judicial) -IX
10.	Sri Dilip Kumar Verma	Assistant Registrar (Non-Judicial) -X
11.	Sri Piyush Kanti Bhattacharya	Assistant Registrar (Non-Judicial) -XI
12.	Sri Harindra Prasad Sahu	Assistant Registrar (Non-Judicial) -XII
13.	Sri Syed Kalimuddin	Assistant Registrar (Non-Judicial) -XIII
14.	Sri Ram Pravesh Singh	Assistant Registrar (Non-Judicial) -XIV
15.	Sri Ajay Kumar Singh	Assistant Registrar (Non-Judicial) -XV
16.	Sri Ashish Kumar Singh	Assistant Registrar (Non-Judicial) -XVI
17.	Sri Amar Nath Bhagat	Assistant Registrar (Non-Judicial) -XVII
18.	Sri Bhavendra Jha	Assistant Registrar (Non-Judicial) -XVIII
19.	Sri Binod Ranjan	Assistant Registrar (Non-Judicial) -XIX
20.	Sri Sandeep Sharan	Assistant Registrar (Non-Judicial) -XX
21.	Sri Bikash Kumar Bhakat	Assistant Registrar (Non-Judicial) -XXI
22.	Sri Rajnish Bhardwaj	Assistant Registrar (Non-Judicial) -XXII
23.	Smt. Jayati Sinha	Assistant Registrar (Non-Judicial) -XXIII
24.	Sri Binay Kumar	Assistant Registrar (Non-Judicial) -XXIV
25.	Sri Jacob Samuel	Assistant Registrar (Non-Judicial) -XXV
26.	Sri Sanjay Kumar No. 1	Assistant Registrar (Non-Judicial) -XXVI
27.	Sri Ajit Kumar Mishra	Assistant Registrar (Non-Judicial) -XXVII
28.	Sri Sachin Sahay	Assistant Registrar (Non-Judicial) -XXVIII
29.	Smt. Rupa Xalxo	Assistant Registrar (Non-Judicial) -XXIX
30.	Md. Fahimuddin Ahmed	Assistant Registrar (Non-Judicial) -XXX
31.	Sri Sanjeev Kumar	Assistant Registrar (Non-Judicial) -XXXI
32.	Sri Kumar Rajesh	Assistant Registrar (Non-Judicial) -XXXII
33.	Sri Ashok Kumar	Assistant Registrar (Non-Judicial) -XXXIII
34.	Sri Satish Kumar	Assistant Registrar (Non-Judicial) -XXXIV
35.	Sri Abinash Kumar	Assistant Registrar (Non-Judicial) -XXXV
36.	Sri Emmanuel Praveen Minz	Assistant Registrar (Non-Judicial) -XXXVI
37.	Sri Mukunda Pandit	Assistant Registrar (Non-Judicial) -XXXVII
38.	Sri Pawan Kumar Deo	Assistant Registrar (Non-Judicial) -XXXVIII
39.	Sri Dhiraj Kumar	Assistant Registrar (Non-Judicial) -XIX
40.	Sri Sanjeev Kumar Jha	Assistant Registrar (Non-Judicial) -XL
41.	Sri Kamdev Paswan	Assistant Registrar (Non-Judicial) -XLI
42.	Sri Shashi Bhushan	Assistant Registrar (Non-Judicial) -XLII
43.	Sri Ravish Roshan	Assistant Registrar (Non-Judicial) -XLIII
44.	Smt. Anjula Minz	Assistant Registrar (Non-Judicial) -XLIV
45.	Sri Rajni Kant Das	Assistant Registrar (Non-Judicial) - XLV
46.	Smt. Rupa Kumari	Assistant Registrar (Non-Judicial) - XLVI

47.	Sri Rajesh Kumar Marki	Assistant Registrar (Non-Judicial) – XLVII
48.	Sri Navin Francis Beck	Assistant Registrar (Non-Judicial) – XLVIII
49.	Sri Pramod Kumar Singh	Assistant Registrar (Non-Judicial) – XLIX
50.	Sri Soumya Biswas	Assistant Registrar (Non-Judicial) – L
51.	Sri Mukesh Kumar	Assistant Registrar (Non-Judicial) – LI
52.	Sri Pradip Chakraborty	Assistant Registrar (Non-Judicial) – LII
53.	Sri Pawan Kumar Singh	Assistant Registrar (Non-Judicial) – LIII
54.	Sri Sanjeev Sharan	Assistant Registrar (Non-Judicial) – LIV
55.	Sri Abhrajit Sarkar	Assistant Registrar (Non-Judicial) – LV
56.	Sri Deepak Kumar No.—II	Assistant Registrar (Non-Judicial) – LVI
57.	Smt. Nutan Kumari	Assistant Registrar (Non-Judicial) – LVII
58.	Sri Apurv Ranjan	Assistant Registrar (Non-Judicial) – LVIII
59.	Sri Bijay Kumar Singh No.—I	Assistant Registrar (Non-Judicial) – LIX
60.	Sri Ranjan Kumar	Assistant Registrar (Non-Judicial) – LX
61.	Sri Shubhendu Anand	Assistant Registrar (Non-Judicial) – LXI
62.	Sri Mritunjay Kumar Madhur	Assistant Registrar (Non-Judicial) – LXII
63.	Sri Anil Kumar Choudhary	Assistant Registrar (Non-Judicial) – LXIII
64.	Ms. Seema Tigga	Assistant Registrar (Non-Judicial) – LXIV
65.	Ranjan Kumar Mahto	Assistant Registrar (Non-Judicial) – LXV
66.	Sri Arjun Panda	Assistant Registrar (Non-Judicial) – LXVI
67.	Sri Faiyazul Hasan	Assistant Registrar (Non-Judicial) – LXVII
68.	Ms. Anima Khaka	Assistant Registrar (Non-Judicial) – LXVIII
69.	Sri Md. Ibrahim	Assistant Registrar (Non-Judicial) – LXIX
70.	Sri Swatantra Ranjan	Assistant Registrar (Non-Judicial) – LXX
71.	Ms. Kritee Sinha	Assistant Registrar (Non-Judicial) – LXXI
72.	Ms. Smita Kumari	Assistant Registrar (Non-Judicial) – LXXII
73.	Sri Ashish Akhouri	Assistant Registrar (Non-Judicial) – LXXIII
74.	Sri Anand Kumar Mohanty	Assistant Registrar (Non-Judicial) – LXXIV
75.	Sri Chandan Kumar	Assistant Registrar (Non-Judicial) – LXXV

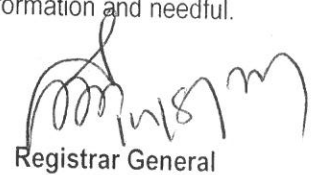
Accordingly, the Office Orders issued earlier in above regard stand modified to the above extent only.

By order of the Court,  
Sd/- Mohammad Shakir  
Registrar General

MEMO NO. 4013 /APPTT.

RANCHI DATED THE 14<sup>TH</sup> AUGUST, 2024

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Registrar General